

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:921
ANSWERED ON:30.07.2010
ADULTERATED MILK
Singh Smt. Meena

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the sub-standard or adulterated milk which is injurious to health is being supplied in many cities/towns of the country;
- (b) if so, the details of the agencies deputed to check the quality/standard of milk under the Union Government; and
- (c) the details of number of complaints received in this regard during the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): The Food Safety and Standard Authority of India has informed that there have been reports in media about the production of adulterated milk in some parts of the country.
- (b): The implementation of the Prevention of Food Adulteration Act, 1954 and Rules, 1955 is entrusted with the Food (Health) Authorities of the States/U.Ts. to whom Instructions have been issued from time to time to keep a strict vigil on the quality of milk and milk products and take necessary preventive action under the provision of PFA Act, 1954 and Rules, 1955 made thereunder.
- (c): During the last three years 6 complaints have been received relating to adulterated Milk.